CONTENTS

Sixteenth Series, Vol. XXX, Fourteenth Session, 2018/1939 (Saka) No. 20, Wednesday, March 21, 2018/Phalguna 30, 1939 (Saka)

SUBJECT	PAGES
ORAL ANSWER TO QUESTION	
Starred Question No. 361	6
WRITTEN ANSWERS TO QUESTIONS	
Starred Question Nos. 362 to 380	8-64
Unstarred Question Nos. 4141 to 4370	65-577

579-581

PAPERS LAID ON THE TABLE

PAPERS LAID ON THE TABLE	37 3-30 1
MESSAGE FROM RAJYA SABHA	582
STATEMENT BY MINISTER	
Status of implementation of the recommendations contained in the 306 th Report of the Standing Committee on Science and Technology, Environment and Forests on Demands for Grants (2017-18), pertaining to the Department of Space, Ministry of Science and Technology, Environment and Forests	
Shri Arjun Ram Meghwal	583
OBSERVATION BY THE SPEAKER	
Notices of Motion of No Confidence	585
ANNEXURE – I	
Member-wise Index to Starred Questions	587
Member-wise Index to Unstarred Questions	588-593
ANNEXURE – II	
Ministry-wise Index to Starred Questions	594
Ministry-wise Index to Unstarred Questions	595-596

OFFICERS OF LOK SABHA

THE SPEAKER

Shrimati Sumitra Mahajan

THE DEPUTY SPEAKER

Dr. M. Thambidurai

PANEL OF CHAIRPERSONS

Shri Arjun Charan Sethi

Shri Hukmdeo Narayan Yadav

Shri Anandrao Adsul

Shri Pralhad Joshi

Dr. Ratna De (Nag)

Shri Ramen Deka

Shri Konakalla Narayana Rao

Shri K.H. Muniyappa

Dr. P. Venugopal

Shri Kalraj Mishra

SECRETARY GENERAL

Shrimati Snehlata Shrivastava

21.03.2018 4

LOK SABHA DEBATES	

LOK SABHA

Wednesday, March 21, 2018/Phalguna 30, 1939 (Saka)

The Lok Sabha met at Eleven of the Clock

[HON. SPEAKER in the Chair]

21.03.2018 5

... (Interruptions)

HON. SPEAKER: Question Hour, Q. 361-- Shri P. Kumar.

... (Interruptions)

11 01 hrs

(At this stage, Shrimati V. Sathyabama, Dr. Boora Narsaiah Goud and some other hon. Members came and stood on the floor near the Table.)
... (Interruptions)

11 0 ½ hrs

ORAL ANSWER TO QUESTION

HON. SPEAKER: Question No. 361. Is Shri P. Kumar there?

... (Interruptions)

(Q. 361)

माननीय अध्यक्ष: मंत्री जी, उत्तर टेबल पर रखें।

... (Interruptions)

THE MINISTER OF LAW AND JUSTICE AND MINISTER OF ELECTRONICS AND INFORMATION TECHNOLOGY (SHRI RAVI SHANKAR PRASAD): The answer is laid on the Table of the House. ... (Interruptions)

HON. SPEAKER: The House stands adjourned to meet again at 12 o' clock.

11 02 hrs

The Lok Sabha then adjourned till Twelve of the Clock.

12 00 hrs

The Lok Sabha re-assembled at Twelve of the Clock.

(Hon. Speaker in the Chair)

... (Interruptions)

(At this stage, Shrimati V. Sathyabama, Prof. A.S.R. Naik, Shri Rajesh Ranjan and some other hon. Members came and stood on the floor near the Table.)
... (Interruptions)

माननीय अध्यक्ष: माननीय सदस्यगण, मुझे विभिन्न विषयों पर स्थगन प्रस्ताव की सूचनाएं प्राप्त हुई हैं। मामले महत्वपूर्ण हैं, तथापि इनके लिए कार्यवाही में व्यवधान डालना अनिवार्य नहीं है, इसलिए मैंने स्थगन प्रस्ताव की किसी सूचना के लिए अनुमित प्रदान नहीं की है।

...(व्यवधान)

12 01 hrs

PAPERS LAID ON THE TABLE

HON. SPEAKER: Now, Papers to be laid on the Table.

... (Interruptions)

THE MINISTER OF LAW AND JUSTICE AND MINISTER OF ELECTRONICS AND INFORMATION TECHNOLOGY (SHRI RAVI SHANKAR PRASAD): Madam, on behalf of Shri Alphons Kannanthanam, I beg to lay on the Table a copy of the Ministry of Electronics and Information Technology, Indian Computer Emergency Response Team (CERT-In), Group 'A' and 'B' Posts, Recruitment Rules, 2017(Hindi and English versions) published in Notification No. G.S.R. 1443 (E) in Gazette of India dated 24th November, 2017 under Section 50 of the Indian Institute of Information Technology Act, 2014.

(Placed in Library, See No. LT 8958/16/18)

संचार मंत्रालय के राज्य मंत्री तथा रेल मंत्रालय में राज्य मंत्री (श्री मनोज सिन्हा): माननीय अध्यक्ष महोदया, मैं अपने सहयोगी श्री राजेन गोहेन की ओर से निम्नलिखित पत्र सभा पटल पर रखता हूँ:-

- (1) कंपनी अधिनियम, 2013 की धारा 394 की उप-धारा (1) के अंतर्गत निम्निलेखित पत्रों की एक-एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) -
 - (एक) कोलकाता मेट्रो रेल कार्पोरेशन लिमिटेड, कोलकाता के वर्ष 2016-17 के कार्यकरण की सरकार द्वारा समीक्षा की एक प्रति।
 - (दो) कोलकाता मेट्रो रेल कार्पोरेशन लिमिटेड, कोलकाता का वर्ष 2016-17 का वार्षिक प्रतिवेदन, लेखापरीक्षित लेखे तथा उन पर नियंत्रक-महालेखापरीक्षक की टिप्पणियां।

(2) उपर्युक्त (1) में उल्लिखित पत्रों को सभा पटल पर रखने में हुए विलम्ब के कारण दर्शाने वाला विवरण (हिन्दी तथा अंग्रेजी संस्करण)।

(Placed in Library, See No. LT 8959/16/18)

विदेश मंत्रालय में राज्य मंत्री (जनरल विजय कुमार सिंह (सेवानिवृत्त): अध्यक्ष महोदया, मैं आपकी अनुमित से निम्नलिखित पत्र सभा पटल पर रखता हूँ:-

- (1) (एक) इंडियन काउंसिल फार कल्चरल रिलेशंस, नई दिल्ली के वर्ष 2016-2017 के वार्षिक प्रतिवेदन की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण)।
 - (दो) इंडियन काउंसिल फार कल्चरल रिलेशंस, नई दिल्ली के वर्ष 2016-2017 के वार्षिक लेखाओं की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) तथा उन पर लेखापरीक्षा प्रतिवेदन।
 - (तीन) इंडियन काउंसिल फार कल्चरल रिलेशंस, नई दिल्ली के वर्ष 2016-2017 के कार्यकरण की सरकार द्वारा समीक्षा की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण)।
- (2) उपर्युक्त (1) में उल्लिखित पत्रों को सभा पटल पर रखने में हुए विलम्ब के कारण दर्शाने वाला विवरण (हिन्दी तथा अंग्रेजी संस्करण)।

(Placed in Library, See No. LT 8960/16/18)

- (3) (एक) इंडिया डेवलपमेंट फाउंडेशन ऑफ ओवरसीज इंडियंस, नई दिल्ली के वर्ष 2017-2018 के वार्षिक प्रतिवेदन की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) तथा लेखापरीक्षित लेखे।
 - (दो) इंडिया डेवलपमेंट फाउंडेशन ऑफ ओवरसीज इंडियंस, नई दिल्ली के वर्ष 2017-2018 के कार्यकरण की सरकार द्वारा समीक्षा के बारे में विवरण (हिन्दी तथा अंग्रेजी संस्करण)।

(Placed in Library, See No. LT 8961/16/18)

12 02 hrs

MESSAGE FROM RAJYA SABHA

SECRETARY-GENERAL: Madam Speaker, I have to report the following message received from the Secretary-General of Rajya Sabha:-

'I am directed to inform the Lok Sabha that the Rajya Sabha at its sitting held on Monday, the 19th March, 20198, adopted the following Motion regarding filling up of three vacancies in the Joint Committee on the Financial Resolution and Deposit Insurance Bill, 2017:-

"That this House concurs in the recommendation of the Lok Sabha that the Rajya Sabha do appoint three Members to the Joint Committee on the Financial Resolution and Deposit Insurance Bill, 2017 in the vacancies caused by the retirement of Shri Sukhendu Sekhar Ray from Rajya Sabha and two more vacancies that will arise owing to retirement of Shri Ajay Sancheti and Shri Bhupender Yadav from Rajya Sabha on 2nd and 3rd April, 2018, respectively and communicate to the Lok Sabha the names of the Members so appointed by the Rajya Sabha to the Joint Committee and resolves that Shri Sukhendu Sekhar Ray be re-appointed and Shri Bhupender Yadav and Shri Mahesh Poddar be re-appointed/ appointed to the said Joint Committee w.e.f. 4th and 3rd April, 2018 respectively."

12 03 hrs

STATEMENT BY MINISTER

Status of implementation of the recommendations in the 306th Report of the Standing Committee on Science and Technology, Environment and Forests on Demands for Grants (2017-18), pertaining to the Department of Space, Ministry of Science and Technology, Environment and Forests^{*}

संसदीय कार्य मंत्रालय में राज्य मंत्री तथा जल संसाधन, नदी विकास और गंगा संरक्षण मंत्रालय में राज्य मंत्री (श्री अर्जुन राम मेघवाल): मैडम स्पीकर, मैं आपकी अनुमित से अपने सहयोगी डॉ. जितेन्द्र सिंह की ओर से अंतिरक्ष विभाग, विज्ञान और प्रौद्योगिकी, पर्यावरण और वन मंत्रालय से संबंधित अनुदानों की मांगों (2017-18) के बारे में विज्ञान और प्रौद्योगिकी, पर्यावरण और वन संबंधी स्थायी समिति के 306वें प्रतिवेदन में अंतिविष्ट सिफारिशों के कार्यान्वयन की स्थिति के बारे में वक्तव्य सभा पटल पर रखता हूँ।

* Laid on the Table and also placed in Library, See No. LT 8962/16/18.

... (Interruptions)

HON. SPEAKER: Hon. Members, please go back to your seats. Hon. Minister, Shri Ananthkumar wants to say something.

... (Interruptions)

THE MINISTER OF CHEMICALS AND FERTILIZERS AND MINISTER OF PARLIAMENTARY AFFAIRS (SHRI ANANTHKUMAR): Madam, I want to request all our hon. Members to go back to their seats and allow us to conduct the normal business so that we can take up every matter. ... (Interruptions) Madam, we are ready to discuss everything including the No Confidence Motion because the Modi Government not only has full confidence in the House but outside the House in the country as well. ... (Interruptions) Therefore, I once again request all our hon. Members to go back to their seats and allow us to take up very important matters before the Lok Sabha. ... (Interruptions)

12 05 hrs

OBSERVATION BY THE SPEAKER

Notices of Motion of No Confidence

HON. SPEAKER: Hon. Members, I have received notices of Motion of No Confidence in the Council of Ministers from Sarvashri Thota Narasimham and Y.V. Subba Reddy. I am duty bound to bring the notices before the House.

... (Interruptions)

HON. SPEAKER: Please listen to me. Unless the House is in order I will not be in a position to count the fifty Members. I have to count the heads. I just cannot see anything from here. How can I count the heads? I have to count fifty Members who have to stand in their assigned places so that I can ascertain as to whether the leave has been granted or not.

... (Interruptions)

HON. SPEAKER: I request all of you to go back to your seats. Please listen to me. I cannot even see anybody.

... (Interruptions)

HON. SPEAKER: Since the House is not in order, I will not be able to bring the notices before the House. I am sorry.

... (Interruptions)

HON. SPEAKER: The House stands adjourned to meet again on Thursday, the 22nd March, 2018 at 11. a.m.

12 07 hrs

The Lok Sabha then adjourned till Eleven of the Clock on Thursday, March 22, 2018/Chaitra 1, 1940 (Saka).